SUPPLEMENTARY LIST

DELETION NOTE

THE BELOW NOTE INADVERTENTLY PUBLISHED IN THE CAUSE LIST OF 08.04.2024 MAY BE TREATED AS DELETED.

"HON'BLE MR. JUSTICE SACHIN DATTA WILL TAKE UP ONLY PART HEARD (ORIGINAL SIDE)

MATTERS LISTED BEFORE HIS LORDSHIP IN THE POST LUNCH SESSION ON 05.04.2024"